

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

No. Of Adjournment : 10

COURT NO. : 1

17.07.2019

O.A./260/775/2013

S P SRINIVAS RAO
-V/S-
M/O RAILWAYS

ITEM NO:62

FOR APPLICANTS(S) Adv. : Mr. N.R.Routray

FOR RESPONDENTS(S) Adv.: Mr. S. P. Mohanty

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant submitted that in earlier OA the applicant claims for fixing of the lien which was dismissed. Hence, in this OA, the claim submitted by the applicant will not maintainable.</p> <p>In view of this, the OA is disposed of as not pressed.</p> <p>(SWARUP KUMAR MISHRA) (GOKUL CHANDRA PATI) MEMBER (J) MEMBER (A)</p> <p>pms</p>